

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 87 of 2021

Vijay Digar

Versus

The State of Jharkhand & Ors.

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK

(Through Video Conferencing)

4 / 03.09.2021 With the consent of learned counsel for the parties, let this matter be listed before the National Lok Adalat, which is scheduled to be held on 11.09.2021.

(Dr. S. N. Pathak, J.)

R.Kr.